

CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD BENCH
ALLAHABAD.

Allahabad this the 15 day of October 1996.

Original application No. 706 of 1996.

Hon'ble Dr. R.K. Saxena, JM
Hon'ble Mr. D.S. Baweja, AM

Naeem Ahmad, S/o Sri Sharif Ahmad,
R/o Village Babagi Junardar P.O.
Saharanpur, Dist. Saharanpur, An
employee of Remount Training School,
and Depot, Saharanpur.

..... Applicant.

C/A Sri S.P. Singh

Versus

1. Union of India through,
M/o Defence, New Delhi.
2. Commandant Remount Training
School and Depot, Saharanpur.

..... Respondents.

C/R Sri S.C. Tripathi

ORDER (ORAL)

Hon'ble Dr. R.K. Saxena, JM

This O.A. has been filed by Naeem Ahmad challenging the order dated 22.4.96 wherein he was reverted to the post of Safaiwala from the Post of Beldar. The matter was at the stage of completion of pleading, after its admission and the respondents had filed counter affidavit. Today it was fixed for filing RA but an application for withdrawal of the case has been moved on behalf of applicant. The application is allowed. O.A. is allowed to be withdrawn and thus it stands dismissed as withdrawn.

Member - A

Member - J